

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 13th December, 2022

S.O. 681 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction in District Ganderbal.

S.No.	Name of the Official	Place of Posting
01	Mr. Imtisal Rasool	BDO Ganderbal / Sheerpathri
02	Mr. Mohammad Aarif Sheikh	BDO Kangan/ Gund
03	Mr. Hakeem Aaqib Junaid	BDO Safapora/ Wakura
04	Mr. Amarjeet Singh	BDO Lar

By Order of the Government of Jammu and Kashmir.

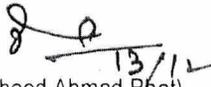
S/d
(Achal Sethi)
Secretary to Government,

No. LAW-POWR/26/2021-10

Dated :- 13 -12- 2022

Copy to the:-

1. Secretary to Government Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Ganderbal. This is with reference to his letter No. ADDG/PS/2022-23/4845-54 Dated -29-11-2022
4. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
6. Concurred file.
7. Incharge Website.


(Khursheed Ahmad Bhat)

Additional Secretary to Government,